

(2010) 07 SHI CK 0145
In the High Court Of Himachal Pradesh

Molak Raj	Vs	APPELLANT
State of H.P. and Others		RESPONDENT

Date of Decision : 27-07-2010

Acts Referred:

Citation : (2010) 07 SHI CK 0145

Hon'ble Judges : Kurian Joseph, C.J;Kuldip Singh, J

Bench : Division Bench

Judgement

Kurian Joseph, C.J.—Petitioner has filed this writ petition with the following prayers:

(i) That this Hon"ble court may kindly be pleased to call for the record of this case and issue writ of mandamus against the respondents in the facts and circumstances of the matter and issue appropriate orders/directions.

(ii) That the respondents be directed not to discriminate with the petitioner and provide work to him in parity to the other similarly situated persons.

2. The petitioner may file an appropriate representation before the second respondent, in which case the second respondent will take appropriate action, without disturbing the petitioner, within another three months. The writ petitions stands disposed of, so also the pending application(s), if any.

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